## GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:3536 ANSWERED ON:11.08.2015 Statutory Dues to Employees of HEC Choudhary Shri Ram Tahal

## Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the employees of Heavy Engineering Corporation Ltd. have not received gratuity and pension benefits dues since the last two years;
- (b) if so, the reasons therefor;
- (c) the steps taken by the Government to pay the said dues; and
- (d) the time by which the Government is likely to pay the said dues?

## Answer

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA)

(a) & (b): Pension benefits are being paid by HEC to all employees/ex-employees who have become eligible for the same by EPFO under Employee's Pension Scheme.

HEC has informed that it has paid gratuity to the employees who have superannuated or expired on or before 31.3.2014.

However HEC has not been able to pay gratuity to employees superannuating after 31.3.2014 except under exceptional circumstances, as the Company is passing through acute financial crisis.

(c) & (d): A loan of Rs. 47.89 cr has been provided to HEC in 2014 as one time assistance to enable the Company to liquidate the accumulated gratuity dues of its employees up to 31.3.2014. HEC is expected to pay the gratuity dues of it's employees who have superannuated after 31.3.2014 as soon as the financial position of the Company improves.

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